CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTING: BILASPUR

Original Application No.203/906/2012

Bilaspur, this Monday, the 03rd day of December, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Bikash Chandra Dhar presently working as Dy. O.S., S/o Late Sreenath Dhar, aged about 55 years, R/o 2-D/ST-84, Sector: 6 HSCL Colony, Bhilai Nagar, Dist.: Durg (CG) Pin: 491001.

-Applicant

(By Advocate – None)

<u>Versus</u>

- 1. Union of India through the Secretary (Finance), Deptt. of Revenue, Central Board of Finance and Custom, New Delhi, Pin: 110001.
- 2. The Commissioner, Central Excise Nagpur, Telangkhedi Road, Nagpur (Maharashtra) Pin: 440001.
- 3. The Commissioner, Central Excise, Tikrapara, Raipur (CG), Pin: 492001

-Respondents

(By Advocate – Shri Vivek Verma)

ORDER (ORAL)

By Navin Tandon, AM.

None for the applicant.

2. The matter is of 2012. However, it is seen that on the last four date of hearing including today, there has been no representation on behalf of the applicant. Thus, it appears that applicant has lost interest in prosecuting this case anymore.

Therefore, we are left with no other option but to dismiss this Original Application for want of prosecution.

3. Accordingly, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

am/-